

Order Dated 24.01.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr.R.C. Jena, Ld. Counsel appears for the applicant and submits that the applicant's father took VRS w.e.f. 30.11.05 and subsequently after six months he expired on 27.05.06. So, the applicant submitted representations to the Respondents No. 1 & 2 for compassionate appointment. Mr. Jena, Ld. Counsel for the applicant submits that these representations have not been finally disposed of by the competent authority.

2. Mr. S.K. Patra, Ld. Counsel appears for the Respondents and submits that he has received the copy of the Original Application but he is yet to receive any instruction from the Respondents.

3. In the above circumstances the Respondents are directed to consider the representations of the applicant and take a final decision in the matter of compassionate appointment of the applicant within a period of 03 months from the date of receipt of this order. This Original Application is accordingly disposed of at the admission stage. No order as to cost.

4. Copy of this order be given to the Ld. Counsels appearing for both sides.


MEMBER (A)